

UN Report on Unregistered Births

4973. SHRI P.R. KYNDIAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that more than 10 million births left unregistered in India every year, according to the latest UNICEF report presented to the Government of India;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to bring the birth registration under compulsory position?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) The reasons for low levels of registration are primarily due to lack of awareness of the need and lack of motivation for registration among the people at large. Under the Registration of Births and Deaths Act, 1969, which is administered by the Registrar General of India (Home Ministry) the Chief Registrars of Births and Deaths and the State Governments are responsible for the respective States. Low priority by the state Governments for enforcing Provision of the Act is also responsible for low levels of registration.

(c) Under the Registration of Births and Deaths Act, 1969, registration of all births and deaths in the country has already been made compulsory.

Joint Patrolling in Indo-China Border

4974. SHRIMATI JAYANTI PATNAIK : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have a proposal to undertake joint patrolling on the Indo-China border;

(b) if so, whether the Government of China has made any suggestion to the Government of India in the matter; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir.

(b) and (c) Does not arise.

Hindustan Latex Limited

4975. SHRI T. GOVINDAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have received memorandum from M/s. Hindustan Latex Ltd. regarding production and other problems; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) Placement of Supply Orders for procurement of Copper-T, Condoms and Oral Pill on M/s. Hindustan Latex Ltd. is under consideration.

Census Employees Association

4976. SHRI G.M. BANATWALLA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all India Census Employees Associations has submitted any memorandum to the Government regarding the anomaly in the pay-scale of statistical/cartographic cadres in the census organisation, as recommended by the 4th Central Pay Commission;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The matter relating to anomalies, if any in the pay-scale of statistical/cartographic cadres in the census organisation as recommended by the 4th Pay Commission had been settled and have no relevance at present in view of the receipt of the recommendations of the 5th Pay Commission.

(b) and (c) Does not arise.

Naxalite Activities

4977. SHRIMATI LAKSHMI PANABAKA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Home Minister has stated during the Southern States Chief Minister's Conference